

SHRI BUTA SINGH : You kindly tell us what decision has been taken. Sir, we are in the dark. We do not know anything about the decision taken ...*(Interruptions)*

MR. SPEAKER : Shri Buta Singh, we have already discussed it.

...*(Interruptions)*

[Translation]

MR. SPEAKER : It is not good.

[English]

We have already discussed the matter and taken a decision. I will allow you after the Question Hour. Shri Fatmi, please take your seat.

...*(Interruptions)*

[Translation]

SHRI MOHAMMAD ALI ASHRAF FATMI : Mr. Speaker, Sir, you please tell us what was discussed in the meeting...*(Interruptions)*

[English]

SHRI BUTA SINGH : Kindly let us know the decision taken. We are not agitating. We are only wanting to know from you what decision has been taken. Kindly let us know the decision taken ...*(Interruptions)*

MR. SPEAKER : Shri Buta Singh, please hear me first. I have already discussed the matter with the leaders. You please cooperate.

SHRI BUTA SINGH : We will cooperate with you.

MR. SPEAKER : Please hear me. Without hearing me, you are raising the matter. I have discussed it with the hon. leaders also. It will be decided after the Question Hour. Please take your seat.

...*(Interruptions)*

SHRI LALU PRASAD : You called a meeting and decided something. The House is eager to know what happened there. Without informing the House about the decision taken, you have started the proceedings of the House. The House will have to be informed ...*(Interruptions)*

SHRI N.K. PREMCHANDRAN : Sir, you may give your ruling. This situation cannot be allowed indefinitely. They are taking the House to ransom ...*(Interruptions)*

SHRI BUTA SINGH : Please take the House into confidence and let us know about the decision taken ...*(Interruptions)*

MR. SPEAKER : Lalu ji, we have decided that the Question Hour should continue first and then we will decide on the matter. We have taken this decision. Please take your seat.

...*(Interruptions)*

SHRI N.K. PREMCHANDRAN : Otherwise, the House may be adjourned for ever ...*(Interruptions)*

MR. SPEAKER : Shri Mulayam Singh, we have already discussed it. Only after the Question Hour, we will finalise the matter. Please take your seat.

...*(Interruptions)*

[Translation]

MR. SPEAKER : It is not good.

...*(Interruptions)*

[English]

MR. SPEAKER : The House stands adjourned to meet again at 12.00 noon.

1110 hrs.

The Lok Sabha then adjourned till Twelve of the Clock.

WRITTEN ANSWERS TO QUESTIONS

Fencing at Indo-Pak Border

* 382. SHRI D.S. AHIRE :

SHRI C.D. GAMIT :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether barbed fencing and flood lights were to be installed along the Indo-Pak and Indo-Bangladesh border to fight the menace of terrorism;

(b) if so, the details thereof and the progress made so far along with the expenditure incurred thereon;

(c) whether any scheme is under consideration of the Government to fence the remaining border with barbed wires;

(d) if so, the time by which the said work is likely to be commenced and completed along with the resentment made by the neighbouring countries;

(e) whether the Government proposes to follow any new policy to fight the menace of the terrorism; and

(f) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (f) Yes, Sir. India shares a 3101 kms. border with Pakistan running through the states of Jammu & Kashmir, Punjab, Rajasthan and Gujarat. Border fencing has been erected along 1317 Kms. and flood lighting along 1325 Kms. These have been erected at a total cost of Rs. 496.38 crores. Work on fencing and floodlighting on 180 Kms. is in hand. India's border with Bangladesh running through the states of Assam, Meghalaya, Tripura, Mizoram and West Bengal is 4,000 Kms. long. Fencing has been erected along 779.68 Kms. at a total cost of Rs. 12012.19 Crores. Work on 116.32 Kms. is in hand. The sector-wise position is given below:

Indo-Pak Border

(a) Punjab Sector

Erection of fencing on 452 Kms and flood lighting on 460 Kms of the border was sanctioned in various phases from 1988-89 and was completed by December, 1993 at a cost of Rs. 141.90 crores. The entire feasible length of border was fenced/flood lit. The work was executed by CPWD.

(b) Rajasthan Sector

Fencing/flood lighting on Rajasthan border was sanctioned in various phases from 1989-90 to 1996-97 and upto December 31, 1997. Fencing/flood lighting on 865 Kms of border has been completed at a cost of Rs. 354.48 crores. Fencing/flood lighting on 167.5 Kms of border is under execution and is to be completed by December, 1999 in two phases at a cost of Rs. 56.24 crores. For the remaining border with shifting sand dunes, specially designed Single Row Fencing will be erected. The work is being executed by CPWD.

(c) Jammu Sector

Fencing/flood lighting on 180 Kms/195.8 Kms of Jammu International Border was sanctioned in March, 1995 at an estimated cost of Rs. 71.76 crores and the work was started by CPWD in July, 1995 but the same had to be suspended due to persistent firing from Pakistan side. Resumption of the work is under active consideration.

(d) Gujarat Sector

Fencing/flood lighting of 10 Kms of Gujarat border in the Luni Basin was sanctioned in December, 1997 at an estimated cost of Rs. 9.75 crores and is targeted for completion by December, 1999. A proposal for fencing/flood lighting of 310 Kms of the border is also under consideration of the Government and will be taken up after completion of the work in Rajasthan sector. The work will be executed by CPWD.

Indo-Bangladesh Border

Barbed-wire fencing for a length of 896 Kms. out of a total length of 4,000 Kms. along Indo-Bangladesh border was sanctioned of which fencing on 779.68 Kms. has been completed (upto March, 1998). There is no scheme for flood lighting along Indo-Bangladesh border. Sector-wise details and progress of works is under :

Sector	Approved Length (Kms.)	Works completed upto March, 98	Expenditure (Rs. in Crores)
Assam	158	132.00	1551.65
West Bengal	507	445.00	7515.24
Meghalaya	231	202.68	2945.30
Total	896	779.68	12012.19

Proposal for erection of barbed wire fence in some more areas along this border is under consideration. The time schedule for commencement and completion of these additional works have to be worked out only when a final decision to fence additional areas is taken.

With a view to tackling the militancy problem sponsored from across the border, the Government have adopted a multi-pronged approach which includes *inter-alia* strengthening the border management, neutralising plans of militants by proactive action against them in the hinterland, gearing up intelligence machinery, galvanising development programmes and strengthening the democratic process etc.

labour Disputes

* 383. SHRI BHUBANESWAR KALITA:
DR. T. SUBBARAMI REDDY:

Will the Minister of LABOUR be pleased to state :

(a) whether a Committee was constituted to check the delays in settling labour disputes;

(b) if so, whether the Committee has submitted its report;

(c) if so, whether all the recommendations have been accepted and implemented; and

(d) if not, the time by which the remaining recommendations are likely to be implemented?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (d) The Ministry of Labour, Government of India has not constituted any Committee to check the delays in settling labour disputes.